

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 1188 of 2019

IN THE MATTER OF:

Bank of Baroda

.....Appellant

Vs.

Vijay Kumar Iyer & Anr.

.....Respondents

Present :

For Appellant: Mr. Utkarsh Tiwari, Advocate

**For Respondents: Mr. Sumesh Dhawan, Mr. Aakarshan,
Ms. Geetika Sharma, Advocates**

O R D E R

05.03.2020 - Arguing Counsel for Appellant is not present. Advocate Shri Utkarsh Tiwari seeks time.

List the appeal for 'admission'(after notice) on **14th April, 2020**.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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